

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 1383
ANSWERED ON 02.08.2024

EMERGENCY QUOTA GUIDELINES

1383 SHRI BEEDHA MASTHAN RAO YADAV:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of guidelines for availing the Emergency Quota for confirmation of tickets in Railways;
- (b) whether Government is considering to send the information through mail for confirmation, dispensing with FAX, since usage of FAX machines is stopped;
- (c) if so, the details of operational guidelines for sending mail for confirmation, if not, the reasons therefor;
- (d) whether any other measures are proposed to book railway tickets through IRCTC for Members of Parliament instead of booking in the counter; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1383 BY SHRI BEEDHA MASTHAN RAO YADAV ANSWERED IN RAJYA SABHA ON 02.08.2024 REGARDING EMERGENCY QUOTA GUIDELINES.

(a) In order to meet the urgent travel requirements of High Official Requisition (HOR) holders (which includes Central Government Ministers, Hon'ble Judges of Supreme Court/High Courts), Members of Parliament and other emergent demands, a limited number of berths/seats have been earmarked as Emergency Quota in different trains and in different classes. The quota is released by the Railways in accordance with the priority as per warrant of precedence and well-established practice being followed since long. At the time of allotment of berths/seats, emergency quota is first allotted for self travel of HOR holders/Members of Parliament, etc., strictly as per their inter-se seniority in warrant of precedence. Thereafter, other requisitions received from various quarters are considered and the remaining quota is released taking into account various factors like official status of passengers travelling, nature of urgency like travelling on government duty, bereavement in the family, sickness, job interview, etc.

(b) & (c) With a view to avoid misuse of facility of release of accommodation out of Emergency Quota by unscrupulous elements, instructions have been issued to all Zonal Railways to release emergency quota on the basis of written requests received from various quarters.

(d) & (e) The software for providing the facility of booking reserved tickets online through Indian Railway Catering & Tourism Corporation (IRCTC) by sitting as well as former Parliamentarians has been developed.
